

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**14. MA 304/2019, MA 3866/2019 MA 2445/2019 MA 380/2019
IA 766/2021 IA 1010/2021 In C.P. (IB)-1624(MB)/2017**

**CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL HELD ON 14.07.2021**

**NAME OF THE PARTIES: - Reliance Commercial Finance Ltd.
V/s
Pandit Automotive Private Limited**

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel, Mr. Avinash R. Khanolkar appeared for the Liquidator. Counsel Ms. Fatima Barodawalla appeared for the applicant in IA 766/2021. Counsel, Mr. Monish K Vig appeared for Respondent No.1. At the request of the parties, list this matter on **17.08.2021** for hearing

**Sd/-
SHYAM BABU GAUTAM
Member (Technical)**

**Sd/-
ASHOK KUMAR BORAH
Member (Judicial)**